

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 101
IA 828 of 2020
IA 878 of 2020
in
CP(IB) 17 of 2019

Order under Section 7 IBC

IN THE MATTER OF:

Union Bank of India
V/s
Greendiamz Biotech Ltd

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

Learned Counsel Mr. Harmsih K Shah appeared for the Respondent No. 2 & 4.
Learned Counsel Mr. Arjun Sheth appeared for the RP.
Learned Counsel Mr. Nalinin Lodha appeared for the CoC.

ORDER

IA No. 828 of 2020 is wrongly listed.

IA No. 878 of 2020 is for passing order of liquidation. We direct RP to serve notice to Suspended Management and file affidavit.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 17.08.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

SK

(MADAN B GOSAVI)
MEMBER (JUDICIAL)